

National Company Law Tribunal

Allahabad Bench

CP NO. 134/ALD/2017, CA No 115/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE COMPANY: Crest Promoters Pvt Ltd with ACE Infrastructure Developers Pvt Ltd.
SECTION OF THE COMPANIES ACT/I & B CODE: 230/232 of the Companies Act of 2013

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|---------------|--------------------|-----------------------|------------------|
| 1. | Saurabh Kalia | Petitioner | | |
| 2. | M.K. Bagri | OL AND | ADINAR & OL AND | |

C.A(CAA)No. 115/ALD/2017, CP No. 134/ALD/2017

Advocate, Shri Saurabh Kalia for the petitioner. Shri M.K.Bagri, OL for the Central Govt. This Bench receive a communication dated 14.11.2017 from the Income Tax Department (i.e. office of the Dy. Commissioner, Income Tax, Circle-1) in respect of income tax particulars of the petitioner company.

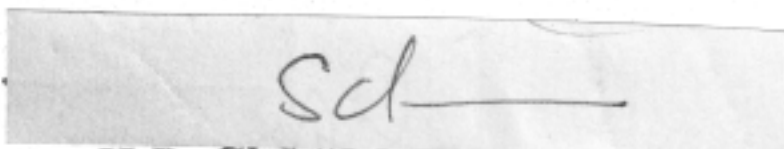
A copy thereof be provided to the respondent as well as to the OL for its comments.

The OL now submit its report dated 20.11.2017, which is now taken on record. The case is fixed for argument.

The matter be listed on 19th December, 2017.

Date: 28/11/2017

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)